

फाइल संख्या/ File No. 42/CESTAT/RR/2000-Admn.Vol.II
सीमा शुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण/
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
पश्चिमीखण्ड -2, रामकृष्णपुरम, वेस्ट ब्लॉक नंबर 2, आर.के. पुरम, नई दिल्ली - 110066/
West Block No.2, R.K. Puram, New Delhi - 110066
ईमेल आईडी/ Email id: Cestat08@gmail.com, दूरभाष-फैक्स / Tel-Fax - 011-26101583

Date: 4.1.2022

VACANCY CIRCULAR

Applications are invited for 3 posts of **Technical Officer**, to be filled up on Deputation/Absorption basis in CESTAT:

S. No	Post, Pay Band & Grade Pay, No. of posts & place of posting	Eligibility Conditions
1.	Name: Technical Officer No. of posts - 3 Rs. 9300-34800/- (PB-2) Grade Pay- Rs. 4,600/- (pre-revised)/ level 7 in 7th CPC pay Matrix Place of posting: (Delhi/Mumbai//Chennai/Kolkata/ Bangalore/Hyderabad/Chandigarh/Allahabad)	1. Superintendent of Central Excise and Appraisers of Customs OR 2. Inspector of Central Excise/ Examiner of Customs Department having 8 years regular service in the respective grades.

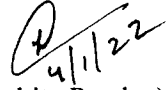
Note:

The maximum age limit for appointment on deputation shall be 56 years.

The application from the eligible/ willing candidates may be forwarded as per bio data given in annexure - I along with

- (i) ACR/APAR dossiers for the last 5 years (Attested photocopies only)
- (ii) Vigilance Clearance Certificate and Integrity Certificate
- (iii) Cadre Clearance certificate, showing no objection of the cadre controlling authority to relieve
the candidate in the event of selection.
- (iv) List of major/ minor penalties, if any imposed during the last 10 years (in case no penalty is imposed, a certificate to that effect may be furnished).

The applications, complete in all respects, may reach the Registrar, Customs, Excise and Service Tax Appellate Tribunal, West Block No.2, R.K. Puram, New Delhi - 110066 up to 30 days from the date of uploading on the website. Incomplete applications received without required documents will not be considered.


(Harshita Pandey)
Assistant Registrar

Copy to:

1. SPS to Sr. Member, CESTAT, Mumbai/Chennai/Kolkata/Hyderabad – for giving wide publication to the circular.
2. Zonal Chief Commissioners of Customs & Central Excise/Commissioners of Central Excise, Customs & Service Tax, Delhi/Mumbai//Chennai/Kolkata/Bangalore/Hyderabad/Chandigarh/Allahabad.
3. CESTAT Website.